

However, the Government of India had issued a Model Prison Manual in 2016, which contains detailed guidelines on standardisation and improvement of prisons.

The Government of India, from time to time, provides appropriate assurances about prison conditions in extradition matters.

Theft and burglary in Timarpur, Delhi

1041. DR. ANIL AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of theft and burglary cases took place in Sanjay Basti, Timarpur (JJ Colony) under Timarpur Police Station in the North District of Delhi from 1st January, 2018 to October, 2018;
- (b) the number of FIRs registered in this regard, month-wise and name-wise;
- (c) the number of cases solved by Delhi Police so far; and
- (d) when the rest of the cases are to be solved by the Police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Five cases of theft and burglary (01 case in January, 03 cases in February and 01 case in July) were registered by Delhi Police in Sanjay Basti (JJ Colony) under Police Station Timarpur in the North District of Delhi during the period from 01.01.2018 to 30.10.2018. As reported by Delhi Police, sincere efforts are being made by them to solve the cases.

Children missing in Delhi

1042. DR. ANIL AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of children went missing in Delhi during the last three years *i.e.* 2016, 2017 and 2018, till date;
- (b) out of them, how many children were traced during the same period;
- (c) whether there is any check on the Anti-Human Trafficking Units; and
- (d) if so, the details thereof?